

## Annexure-3

Name of the corporate debtor: M/s Panduranga Energy Systems Pvt Ltd Date of commencement of CIRP: 5th February 2026 List of creditors as on: 5th February 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	AAACU0564G	17.02.2026	10,00,07,27,275.81	9,37,31,24,185.81	Financial	9,37,31,24,185.81	0	No	43.97	0	0	62,76,03,090.00	0	Equity included in form C disallowed. *
2	Indian Bank	AAACI1607G	18.02.2026	8,91,53,05,090.51	8,91,53,05,090.51	Financial	8,91,53,05,090.51	0	No	41.82	0	0	0.00	0	
3	Canara Bank	AAACC6106G	18.02.2026	3,82,56,39,857.79	3,02,84,28,743.70	Financial	3,02,84,28,743.70	0	No	14.21	0	0	79,72,11,114.09	0	Equity included in form C disallowed. *
		<b>TOTAL</b>		<b>22,74,16,72,224.11</b>	<b>21,31,68,58,020.02</b>		<b>21,31,68,58,020.02</b>	<b>0</b>		<b>100.00</b>	<b>0</b>	<b>0</b>	<b>1,42,48,14,204.09</b>	<b>0</b>	

\* Equity Investment in Panduranga Energy (allotted to the FC as part of restructuring under SDR) included in Form C disallowed.

TSN RAJA, IRP - PANDURANGA ENERGY SYSTEMS PVT LTD

